

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 365**  
ANSWERED ON 26<sup>TH</sup> APRIL, 2016

**FOOD PARKS IN AP**

365. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to assist the State Government of Andhra Pradesh in setting up Food Parks in the State to improve the food processing mechanism and help the farmers; and
- (b) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) & (b): Ministry of Food Processing Industries (MoFPI) has been implementing Mega Food Park Scheme (MFPS) since 11th year plan to create modern infrastructure for the food processing. Under the scheme, financial assistance is provided as grants-in-aid @50% of the eligible project in general areas and 75% of eligible project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States, subject to maximum Rs. 50.00 crore per project. Mega Food Park project is implemented by a SPV registered under the Companies Act or State Government/ State Government entities/ Cooperatives. Minimum 50 acres of land is required for a project. MoFPI has approved following three Mega Food Park projects in the State of Andhra Pradesh:

(Rs. in crore)

S. No.	Project Name	Date of Final Approval	Project Cost	Approved Grant-in-Aid	Status
1	Srini Food Park Pvt. Ltd., Chittoor	27.03.2009	121.10	50.00	Operational
2	Godavari Mega Aqua Park Pvt. Ltd., West Godavari	16.12.2013	122.60	50.00	Under implementation
3	Andhra Pradesh Industrial Infrastructure Corporation (APIIC) Krishna	31.12.2015	184.88	50.00	Under implementation

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